IN THE CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH NEW DELHI.

OA 1968/93

New Delhi this the 28th day of April, 1999.

Hon'ble Shri S.R. Adige, Vice Chairman (A) Hon'ble Smt.Lakshmi Swaminathan, Member (J)



Shri J.B.Sharma, S/O Late Sh.Dalel Sharma R/O A-187, Ram Prastha, P.O.Chandra Nagar, Distt.Ghaziabad (UP)

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... Applicant

(By Advocate Shri S.P.Sharma)

Versus

Union of India through

- 1. The Secretary, Ministry of Urban Development, Nirman Bhawan, New Delhi.
- 2.Director General of Works, Central Public Works Deptt., Nirman Bhawan, New Delhi.
- 3.Sh.V.K.Seth,
 Executive Engineer,
 CPWD: Through
 Director General of Works,
 C.P.W.D. Nirman Bhawan,
 New Delhi.
- 4.Shri Hari Krishan,
 Executive Engineer,
 C.P.W.D.: Through
 Director General of Works,
 C.P.W.D. Nirman Bhawan,
 New Delhi.
- 5. Shri K. Gopinathan,
 Ex. Engineer, CPWD through
 Director General of Works,
 C.P.W.D. Nirman Bhawan,
 New Delhi.

... Respondents

(None for the Respondents)

ORDER (ORAL)

(Hon'ble Shri S.R. Adige, Vice Chairman, (A)

Applicant seeks reliefs contained in paragraph 8 of the O.A.

- 2. We have heard Shri Sharma, applicant's counsel. None appears for the respondents.
- 3. We note that none has been appearing for the respondents since 5.4.99 onwards.

- 4. Applicant's counsel Shri Sharma has stated that the shads natter admittedly simplified consequent to the Hon'ble Supreme Court judgement in J.N.Goel and others Vs.Union of India and others (AIR 1997 SC 729) and further states if the respondents implement the aforesaid judgement of the Hon'ble Supreme Court, the applicants grievances would have been resolved.
- 5. Artile 144 of the Constitution lays down that all authorities, civil and judicial, in the territory of India shall act in aid of the Supreme Court, and under Article 141 the law declared by the Supreme Court shall be binding on all courts within the territory of India.
- 6. In the light of the above, this OA is disposed of in terms of the Hon'ble Supreme Court judgement in J.N.Goel's case (supra). No costs.

(Smt.Lakshmi Swaminathan)
Member (J)

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(S.R. Adige)
Vice Chairman(A)